



Government of India
Ministry of Commerce and Industry
Department of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE
DES-1 SECTION

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Jun/202122/1

DATED: 08/07/2021

Please Note:

- i. For information of exporters, Norms Committee-I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- ii. In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned applicant/company may go through the same and respond accordingly.
- iii. Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned applicant/company and may be responded accordingly.
- iv. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- v. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

MEETING No. NC/1/MEET/Jun/202122/1

DATE HELD ON: 08/07/2021

Meeting No. NC/1/MEET/Jun/202122/1 dated 08/07/2021 of Norms Committee - I for the year 2021-22 was held on 08/07/2021 under the **Chairmanship of Akash Taneja, Additional DGFT** to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

S.No.	Name and Designation of Members (S/Shri)	Department
1	Shaish Kumar, Technical Authority	Technical Consultant,DGFT
2	S. K. Bhatnagar, Technical Authority	Technical Consultant,DGFT
3	Vishan Agrawal, Technical Authority	Technical Consultant,DGFT
4	Sushil Jangid, Technical Authority	MeitY

In Attendance:

S.No.	Name and Designation	Department
1.	Santosh Kumar Dubey, Dy. DGFT	Directorate General of Foreign Trade, Delhi.

Minutes of Meeting No. NC/1/MEET/Jun/202122/1 held on 08/07/2021 have been circulated among all the members of the Committee and on their vetting, this have been finalized.

Minutes of the cases discussed in the meeting are as under:

MEETING NUMBER: NC/1/MEET/Jun/202122/1

DATED: 08/07/2021

1	Case No.: 018005000275AM18	Party Name:LARSEN AND TOUBRO LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Withdrawn
	HQ File Number: 018005000275AM18	RA File Number: 039504000235 AM18	Lic No/Date: 0310815008 03/08/2017	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case has already been approved in Meeting No. 03/80 dated 08.05.2019. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		
2	Case No.: 018005000219AM20	Party Name:KUVAWALA CORE DRILL EQPT PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: 018005000219AM20	RA File Number: 039404000644 AM20	Lic No/Date: 0310832842 18/11/2019	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 21.06.2021 for examination & comments. Further, it was also noted that the complete information is not available to examine the case. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents (Complete information as per ANF 4B, Complete information as per Appendix 4E, Appendix 4K & Appendix 4H etc.) on DGFT's New IT Portal. The case stands deferred.		
3	Case No.: 018005000465AM21	Party Name:L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: 018005000465AM21	RA File Number: 039504000084 AM21	Lic No/Date: 0310836382 26/05/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 21.06.2021 for examination & comments. Further, it was also noted that the complete information is not available to examine the case. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents (Complete information as per ANF 4B, Complete information as per Appendix 4E, Appendix 4K & Appendix 4H etc.) on DGFT's New IT Portal. The case stands deferred.		
4	Case No.: 018005000505AM21	Party Name:ENDURANCE TECHNOLOGIES LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Withdrawn
	HQ File Number: 018005000505AM21	RA File Number: 039404000237 AM21	Lic No/Date: 0310837075 08/07/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case has already been approved in Meeting No. 09/80 dated 26.11.2020. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.		

5	Case No.: 018005000531AM21	Party Name:TEGA INDUSTRIES LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Withdrawn
	HQ File Number: 018005000531AM21	RA File Number: 022404000045 AM21	Lic No/Date: 0210209990 21/07/2020	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case has already been approved in Meeting No. 09/80 dated 26.11.2020. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.			
6	Case No.: 018005000537AM21	Party Name:I-TECH PLAST INDIA PVT.LTD.(EOU)	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: 018005000537AM21	RA File Number: 039404000256 AM21	Lic No/Date: 0310837308 22/07/2020	
	Decision Remarks: The Committee considered the case as per agenda and noted that the complete information is not available to examine the case. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents (Complete information as per ANF 4B, Complete information as per Appendix 4E (Wastage & Technical details), Appendix 4K & Appendix 4H etc.) on DGFT's New IT Portal. The case stands deferred.			
7	Case No.: 018005000548AM21	Party Name:SULZER PUMPS INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: 018005000548AM21	RA File Number: 039504000258 AM21	Lic No/Date: 0310837571 07/08/2020	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.06.2021 for examination & comments. Further, it was also noted that the complete information is not available to examine the case. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents (Complete information as per ANF 4B, Complete information as per Appendix 4E, Appendix 4K & Appendix 4H etc.) on DGFT's New IT Portal. The case stands deferred.			
8	Case No.: 018005000549AM21	Party Name:SULZER PUMPS INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: 018005000549AM21	RA File Number: 039504000257 AM21	Lic No/Date: 0310837589 10/08/2020	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.06.2021 for examination & comments. Further, it was also noted that the complete information is not available to examine the case. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents (Complete information as per ANF 4B, Complete information as per Appendix 4E, Appendix 4K & Appendix 4H etc.) on DGFT's New IT Portal. The case stands deferred.			
9	Case No.: 018005000555AM21	Party Name:TAIKISHA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: 018005000555AM21	RA File Number: 039504000275 AM21	Lic No/Date: 0310837658 14/08/2020	
	Decision Remarks: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. Per unit weight of each export product. 3. Details of blank size and weight. The case stands deferred.			

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10	Case No.: 018005000588AM21	Party Name:VEELINE MEDIA LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: 018005000588AM21	RA File Number: 022404000060 AM21	Lic No/Date: 0210210061 28/08/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. To provide blank size and blank for import item at Sl. No. 8. 2. To provide net content of import item at Sl. No. 8 in export product. 3. Net content of import item at Sl. No. 9 and 11 in the export item and wastage sought. 4. To confirm whether any wastage has been sought for components. The case stands deferred.		
11	Case No.: 018005000593AM21	Party Name:L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: 018005000593AM21	RA File Number: 039504000295 AM21	Lic No/Date: 0310838015 01/09/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 21.06.2021 for examination & comments. Further, it was also noted that the complete information is not available to examine the case. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents (Complete information as per ANF 4B, Complete information as per Appendix 4E, Appendix 4K & Appendix 4H etc.) on DGFT's New IT Portal. The case stands deferred.		
12	Case No.: 018005000594AM21	Party Name:VEELINE MEDIA LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: 018005000594AM21	RA File Number: 022404000069 AM21	Lic No/Date: 0210210076 03/09/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage. 2. To provide blank size and blank for import item Sl. No. 3, 4 & 7. 3. Net content of import item at Sl. No. 3, 4 & 7 in export product along with wastage sought. 4. To provide use of import item at Sl. No. 6, 9 & 13 and wastage sought. 5. Net content of import item at Sl. No. 2 & 5 in export product and wastage sought. 6. To confirm whether any wastage has been sought for components. The case stands deferred.		
13	Case No.: 018005000595AM21	Party Name:VEELINE MEDIA LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: 018005000595AM21	RA File Number: 022404000070 AM21	Lic No/Date: 0210210079 04/09/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage. 2. To provide blank size and blank for import item at Sl. No. 3, 4 & 9. 3. Net content of import item at Sl. No. 3, 4 & 9 in export product along with wastage sought. 4. To provided use of import item at Sl. No. 7, 11 & 15 and wastage sought. 5. Net content of import item at Sl. No. 2 & 6 in export product and wastage sought. 6. To confirm whether any wastage has been sought for components. The case stands deferred.		

Signature Not Verified

Digitally Signed.
 Name: Santosh Kumar Dubey(Deputy DGFT)
 Date: 27-Jul-2021 12:28:00
 Reason: santosh.dubey@nic.in
 Location: DGFT(HQ)

14	Case No.: 018005000596AM21	Party Name:SULZER PUMPS INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: 018005000596AM21	RA File Number: 039504000351 AM21	Lic No/Date: 0310838115 07/09/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.06.2021 for examination & comments. Further, it was also noted that the complete information is not available to examine the case. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents (Complete information as per ANF 4B, Complete information as per Appendix 4E, Appendix 4K & Appendix 4H etc.) on DGFT's New IT Portal. The case stands deferred.		
15	Case No.: 018005000620AM21	Party Name:MOC SHIPYARDS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: 018005000620AM21	RA File Number: 039504000367 AM21	Lic No/Date: 0310838353 18/09/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to MSME on 21.06.2021 for examination & comments. Further, it was also noted that the complete information is not available to examine the case. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents (Complete information as per ANF 4B, Complete information as per Appendix 4E, Appendix 4K & Appendix 4H etc.) on DGFT's New IT Portal for examination of the case. The case stands deferred.		
16	Case No.: 018005000621AM21	Party Name:MOC SHIPYARDS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: 018005000621AM21	RA File Number: 039504000370 AM21	Lic No/Date: 0310838354 18/09/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the complete information is not available to examine the case. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents (Complete information as per ANF 4B, Complete information as per Appendix 4E, Appendix 4K & Appendix 4H etc.) on DGFT's New IT Portal for examination of the case. The case stands deferred.		
17	Case No.: 018005000627AM21	Party Name:SULZER PUMPS INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: 018005000627AM21	RA File Number: 039504000376 AM21	Lic No/Date: 0310838403 21/09/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.06.2021 for examination & comments. Further, it was also noted that the complete information is not available to examine the case. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents (Complete information as per ANF 4B, Complete information as per Appendix 4E, Appendix 4K & Appendix 4H etc.) on DGFT's New IT Portal for examination of the case. The case stands deferred.		

18	Case No.: 018005000632AM21	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Withdrawn
	HQ File Number: 018005000632AM21	RA File Number: 039504000144 AM21	Lic No/Date: 0310838440 24/09/2020	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case has already been approved in Meeting No. 09/80 dated 26.11.2020. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.			
19	Case No.: 018005000636AM21	Party Name:PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: 018005000636AM21	RA File Number: 039504000380 AM21	Lic No/Date: 0310838477 25/09/2020	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.06.2021 for examination & comments. Further, it was also noted that the complete information is not available to examine the case. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents (Complete information as per ANF 4B, Complete information as per Appendix 4E, Appendix 4K & Appendix 4H etc.) on DGFT's New IT Portal for examination of the case. The case stands deferred.			
20	Case No.: 018005000637AM21	Party Name:ENDRESS+HAUSER (INDIA) AUTOMATION INSTRUMENTATION PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: 018005000637AM21	RA File Number: 039404000434 AM21	Lic No/Date: 0310838480 25/09/2020	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.06.2021 for examination & comments. Further, it was also noted that the complete information is not available to examine the case. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents (Complete information as per ANF 4B, Complete information as per Appendix 4E, Appendix 4K & Appendix 4H etc.) on DGFT's New IT Portal for examination of the case. The case stands deferred.			
21	Case No.: HQRNORM APPLY 00032736AM21	Party Name:HITAISHI KK MANUFACTURING COMPANY PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00032736AM21	RA File Number: 02AA04005656 AM21	Lic No/Date: 0200000027 07/12/2020	
	Decision Remarks: The Committee considered the case as per agenda and decided to refer the case to MSME for examination & comments. The case stands deferred.			

22	Case No.: HQRNORM APPLY 00033349AM21	Party Name:HITAISHI KK MANUFACTURING COMPANY PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00033349AM21	RA File Number: 02AA04005656 AM21	Lic No/Date: 0211000022 08/12/2020	
	Decision Remarks: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. Average blank size and average net weight of each type of musical instrument. The case stands deferred.			
23	Case No.: HQRNORM APPLY 00035918AM21	Party Name:ROTHER ERDE INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00035918AM21	RA File Number: 31AA04003931 AM21	Lic No/Date: 3111000016 10/12/2020	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			
24	Case No.: HQRNORM APPLY 00036567AM21	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00036567AM21	RA File Number: 34AA04001301 AM21	Lic No/Date: 3411000006 11/12/2020	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 21.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			
25	Case No.: HQRNORM APPLY 00036827AM21	Party Name:VICTORA AUTO PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00036827AM21	RA File Number: 05AA04018220 AM21	Lic No/Date: 0511000132 11/12/2020	
	Decision Remarks: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. To provide details of blank size and weight. The case stands deferred.			

26	Case No.: HQRNORM APPLY 00037989AM21	Party Name:VICTORA AUTO PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00037989AM21	RA File Number: 05AA04018682 AM21	Lic No/Date: 0511000152 14/12/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing 2. To provide details of blank size and weight. The case stands deferred.		
27	Case No.: HQRNORM APPLY 00039772AM21	Party Name:HITAISHI KK MANUFACTURING COMPANY PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00039772AM21	RA File Number: 02AA04006014 AM21	Lic No/Date: 0211000045 16/12/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step wise wastage and material balancing. 2. Average blank size and average net weight of each type of musical instrument. The case stands deferred.		
28	Case No.: HQRNORM APPLY 00040510AM21	Party Name:ROTHERDE INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00040510AM21	RA File Number: 31AA04004119 AM21	Lic No/Date: 3111000020 17/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
29	Case No.: HQRNORM APPLY 00040522AM21	Party Name:PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00040522AM21	RA File Number: 03AA04012024 AM21	Lic No/Date: 0311000170 17/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

30	Case No.: HQRNORM APPLY 00040547AM21	Party Name:GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00040547AM21	RA File Number: 03AA04012872 AM21	Lic No/Date: 0311000212 17/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
31	Case No.: HQRNORM APPLY 00040301AM21	Party Name:PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00040301AM21	RA File Number: 03AA04013385 AM21	Lic No/Date: 0311000229 17/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 21.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
32	Case No.: HQRNORM APPLY 00041392AM21	Party Name:HANNING MOTORS INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00041392AM21	RA File Number: 34AA04001238 AM21	Lic No/Date: 3411000028 18/12/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Net content of import items at Sl. No. 9, 10, 11 & 12 in export product along with wastage sought. The case stands deferred.		
33	Case No.: HQRNORM APPLY 00043732AM21	Party Name:TERUMO PENPOL PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00043732AM21	RA File Number: 10AA04002542 AM21	Lic No/Date: 1011000023 21/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

34	Case No.: HQRNORM APPLY 00043762AM21	Party Name:ANGI PLAST PVT LTD	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Approved
	HQ File Number: HQRNORM APPLY 00043762AM21	RA File Number: 08AA04005119 AM21	Lic No/Date: 0811000140 21/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-1) as under: 1. Quantity of import item (PVC Compound) may be allowed as 28542Kgs i.e. as applied for. 2. Quantity of import item (K RESIN) may be allowed as 3625Kgs i.e. as applied for. RA concerned may take suitable consequential action accordingly.		

35	Case No.: HQRNORM APPLY 00045015AM21	Party Name:GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00045015AM21	RA File Number: 03AA04013906 AM21	Lic No/Date: 0311000314 22/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

36	Case No.: HQRNORM APPLY 00044257AM21	Party Name:ISGEC HEAVY ENGINEERING LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00044257AM21	RA File Number: 05AA04019176 AM21	Lic No/Date: 0511000326 22/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and decided to refer the case to DHI for examination & comments. The case stands deferred.		

37	Case No.: HQRNORM APPLY 00044619AM21	Party Name:CORNING TECHNOLOGIES INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00044619AM21	RA File Number: 05AA04019212 AM21	Lic No/Date: 0511000273 22/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to MeitY on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

38	Case No.: HQRNORM APPLY 00045430AM21	Party Name:PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00045430AM21	RA File Number: 03AA04014479 AM21	Lic No/Date: 0311000371 23/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

39	Case No.: HQRNORM APPLY 00045772AM21	Party Name:FUTURETECH ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00045772AM21	RA File Number: 07AA04005436 AM21	Lic No/Date: 0711000130 23/12/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.		

40	Case No.: HQRNORM APPLY 00045915AM21	Party Name:BGR ENERGY SYSTEMS LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00045915AM21	RA File Number: 04AA04004698 AM21	Lic No/Date: 0411000077 23/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

41	Case No.: HQRNORM APPLY 00046707AM21	Party Name:AVLIGHT AUTOMOTIVES PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00046707AM21	RA File Number: 05AA04020280 AM21	Lic No/Date: 0511000422 24/12/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process & wastage sought. 2. Net content of import in the export. The case stands deferred.		

42	Case No.: HQRNORM APPLY 00046833AM21	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00046833AM21	RA File Number: 07AA04006120 AM21	Lic No/Date: 0711000137 24/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

43	Case No.: HQRNORM APPLY 00048813AM21	Party Name:IBCC INDUSTRIES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00048813AM21	RA File Number: 08AA04005414 AM21	Lic No/Date: 0811000188 28/12/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage. 2. Weight of per unit import and export product. The case stands deferred.		

44	Case No.: HQRNORM APPLY 00048055AM21	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Approved
	HQ File Number: HQRNORM APPLY 00048055AM21	RA File Number: 03AA04013802 AM21	Lic No/Date: 0311000298 28/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by MSME as under: 1. Quantity of import item (Chromium Metal Lumps or Chips) may be allowed as 121200Kgs i.e. as applied for inclusive of 1% wastage. Note: Size of export should not be overlap and to be smaller than import. RA concerned may take suitable consequential action accordingly.		

45	Case No.: HQRNORM APPLY 00048671AM21	Party Name: MICRON INSTRUMENTS PRIVATE LIMITED	Meet No/Date: NC/ 1/ MEET/ Jun/ 2021 22/ 1 08/07/2021	Status: Case Deferred
	HQ File Number: HQRNORM APPLY 00048671AM21	RA File Number: 05AA04020490 AM21	Lic No/Date: 0511000438 28/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

46	Case No.: HQRNORM APPLY 00050131AM21	Party Name:IND SPHINX PRECISION LTD	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00050131AM21	RA File Number: 30AA04002528 AM21	Lic No/Date: 3011000072 30/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

47	Case No.: HQRNORM APPLY 00050888AM21	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00050888AM21	RA File Number: 34AA04001656 AM21	Lic No/Date: 3411000067 30/12/2020	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

48	Case No.: HQRNORM APPLY 00050970AM21	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00050970AM21	RA File Number: 34AA04001658 AM21	Lic No/Date: 3411000065 30/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

49	Case No.: HQRNORM APPLY 00051251AM21	Party Name:DILIGENT SCM SOLUTIONS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00051251AM21	RA File Number: 09AA04003160 AM21	Lic No/Date: 0911000098 31/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

50	Case No.: HQRNORM APPLY 00052043AM21	Party Name:MASU BRAKE PADS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00052043AM21	RA File Number: 05AA04021212 AM21	Lic No/Date: 0511000541 31/12/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that Consultant (Tech-1) has recommended wastage for few import items. Further, the case was discussed in the meeting and the Committee decided to ask from the firm to furnish the following information as per comments given by Consultant (SKB): 1. What is shape and size of SHIM? Will it be imported in numbers or will it be manufactured in the factory? 2. To submit drawing of SHIM. Which size of raw material will be used, if it is being manufactured in within the premises? The case stands deferred.		

51	Case No.: HQRNORM APPLY 00052316AM21	Party Name:GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00052316AM21	RA File Number: 03AA04015637 AM21	Lic No/Date: 0311000590 01/01/2021	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

52	Case No.: HQRNORM APPLY 00052354AM21	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00052354AM21	RA File Number: 34AA04001660 AM21	Lic No/Date: 3411000064 01/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

53	Case No.: HQRNORM APPLY 00052422AM21	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00052422AM21	RA File Number: 34AA04001697 AM21	Lic No/Date: 3411000074 01/01/2021	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

54	Case No.: HQRNORM APPLY 00052424AM21	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00052424AM21	RA File Number: 34AA04001698 AM21	Lic No/Date: 3411000073 01/01/2021	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

55	Case No.: HQRNORM APPLY 00052246AM21	Party Name:HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00052246AM21	RA File Number: 31AA04004626 AM21	Lic No/Date: 3111000051 01/01/2021	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. The case was discussed in the meeting and the Committee decided to refer the case to MSME for examination & comments as per advice of Consultant (Tech-1). The case stands deferred.			

56	Case No.: HQRNORM APPLY 00052251AM21	Party Name:L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00052251AM21	RA File Number: 03AA04014575 AM21	Lic No/Date: 0311000466 01/01/2021	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

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57	Case No.: HQRNORM APPLY 00053175AM21	Party Name:ENDURANCE TECHNOLOGIES LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00053175AM21	RA File Number: 03AA04015094 AM21	Lic No/Date: 0311000600 04/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

58	Case No.: HQRNORM APPLY 00054010AM21	Party Name:CKDPACK PACKAGING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00054010AM21	RA File Number: 05AA04021220 AM21	Lic No/Date: 0511000586 04/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

59	Case No.: HQRNORM APPLY 00054547AM21	Party Name:IPSA BUSINESS (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00054547AM21	RA File Number: 05AA04021440 AM21	Lic No/Date: 0511000589 04/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

60	Case No.: HQRNORM APPLY 00055488AM21	Party Name:S K INDUSTRIES	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00055488AM21	RA File Number: 34AA04001587 AM21	Lic No/Date: 3411000055 05/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

61	Case No.: HQRNORM APPLY 00055304AM21	Party Name:WINTAGE ENGINEERS & CONSULTANTS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00055304AM21	RA File Number: 05AA04021392 AM21	Lic No/Date: 0511000597 05/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

62	Case No.: HQRNORM APPLY 00055854AM21	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00055854AM21	RA File Number: 34AA04001657 AM21	Lic No/Date: 3411000066 06/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

63	Case No.: HQRNORM APPLY 00056391AM21	Party Name:SPECTRAA TECHNOLOGY SOLUTIONS LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00056391AM21	RA File Number: 07AA04006589 AM21	Lic No/Date: 0711000224 06/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to refer the case to DPIIT for examination & comments. The case stands deferred.		

64	Case No.: HQRNORM APPLY 00057089AM21	Party Name:PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00057089AM21	RA File Number: 03AA04016806 AM21	Lic No/Date: 0311000755 07/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

65	Case No.: HQRNORM APPLY 00057174AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00057174AM21	RA File Number: 09AA04003653 AM21	Lic No/Date: 0911000152 07/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

66	Case No.: HQRNORM APPLY 00057268AM21	Party Name:KRISHNA CAPBOX PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00057268AM21	RA File Number: 05AA04021465 AM21	Lic No/Date: 0511000601 07/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

67	Case No.: HQRNORM APPLY 00056924AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00056924AM21	RA File Number: 09AA04003657 AM21	Lic No/Date: 0911000143 07/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

68	Case No.: HQRNORM APPLY 00057330AM21	Party Name:MEHTA STONE CONSORTIUM	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00057330AM21	RA File Number: 05AA04021785 AM21	Lic No/Date: 0511000657 07/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

69	Case No.: HQRNORM APPLY 00056976AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00056976AM21	RA File Number: 09AA04003660 AM21	Lic No/Date: 0911000144 07/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

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70	Case No.: HQRNORM APPLY 00056988AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00056988AM21	RA File Number: 09AA04003678 AM21	Lic No/Date: 0911000146 07/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

71	Case No.: HQRNORM APPLY 00057007AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00057007AM21	RA File Number: 09AA04003679 AM21	Lic No/Date: 0911000147 07/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

72	Case No.: HQRNORM APPLY 00057016AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00057016AM21	RA File Number: 09AA04003681 AM21	Lic No/Date: 0911000148 07/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

73	Case No.: HQRNORM APPLY 00058405AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00058405AM21	RA File Number: 09AA04003593 AM21	Lic No/Date: 0911000162 08/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

74	Case No.: HQRNORM APPLY 00058101AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00058101AM21	RA File Number: 09AA04003624 AM21	Lic No/Date: 0911000164 08/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

75	Case No.: HQRNORM APPLY 00058106AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00058106AM21	RA File Number: 09AA04003630 AM21	Lic No/Date: 0911000163 08/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

76	Case No.: HQRNORM APPLY 00058126AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00058126AM21	RA File Number: 09AA04003598 AM21	Lic No/Date: 0911000159 08/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

77	Case No.: HQRNORM APPLY 00058199AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00058199AM21	RA File Number: 09AA04003638 AM21	Lic No/Date: 0911000160 08/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

78	Case No.: HQRNORM APPLY 00059768AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00059768AM21	RA File Number: 09AA04003684 AM21	Lic No/Date: 0911000168 11/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

79	Case No.: HQRNORM APPLY 00059862AM21	Party Name:MODEL INFRA CORPORATION PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00059862AM21	RA File Number: 07AA04006991 AM21	Lic No/Date: 0711000273 11/01/2021	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

80	Case No.: HQRNORM APPLY 00060083AM21	Party Name:MUDHRA FINE BLANC PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00060083AM21	RA File Number: 04AA04004626 AM21	Lic No/Date: 0411000117 11/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

81	Case No.: HQRNORM APPLY 00060350AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00060350AM21	RA File Number: 09AA04003649 AM21	Lic No/Date: 0911000172 12/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

82	Case No.: HQRNORM APPLY 00060454AM21	Party Name:LMT TOOLS INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00060454AM21	RA File Number: 03AA04015155 AM21	Lic No/Date: 0311000664 12/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that a deficiency letter has been sent to the applicant on 08.07.2021 as per comments of Consultant (Tech-3). However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

83	Case No.: HQRNORM APPLY 00060846AM21	Party Name:SUZUKI MOTORCYCLE INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00060846AM21	RA File Number: 05AA04019996 AM21	Lic No/Date: 0511000402 12/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

84	Case No.: HQRNORM APPLY 00061921AM21	Party Name:PETERS SURGICAL INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00061921AM21	RA File Number: 05AA04020299 AM21	Lic No/Date: 0511000754 13/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

85	Case No.: HQRNORM APPLY 00062021AM21	Party Name:VICTORA AUTO PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00062021AM21	RA File Number: 05AA04023628 AM21	Lic No/Date: 0511000776 13/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. Blank size and weight. The case stands deferred.		

86	Case No.: HQRNORM APPLY 00062046AM21	Party Name:SHIVALIK BIMETAL CONTROLS LTD	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00062046AM21	RA File Number: 05AA04023550 AM21	Lic No/Date: 0511000774 13/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. Net content of import product in export product. 3. Per unit weight of export product. 4. Size of the import product. The case stands deferred.		

87	Case No.: HQRNORM APPLY 00061842AM21	Party Name:SPECTRAA TECHNOLOGY SOLUTIONS LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00061842AM21	RA File Number: 07AA04005887 AM21	Lic No/Date: 0711000269 13/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

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88	Case No.: HQRNORM APPLY 00064857AM21	Party Name:VICTORA AUTO PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00064857AM21	RA File Number: 05AA04024143 AM21	Lic No/Date: 0511000823 18/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish following information as per comments of MSME as under: 1. Manufacturing process with step-wise wastage and material balancing. 2. Blank size and weight The case stands deferred.		
89	Case No.: HQRNORM APPLY 00066086AM21	Party Name:ISGEC HEAVY ENGINEERING LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00066086AM21	RA File Number: 05AA04023358 AM21	Lic No/Date: 0511000849 19/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
90	Case No.: HQRNORM APPLY 00065396AM21	Party Name:MEGHA ENGINEERING & INFRASTRUCTURES LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00065396AM21	RA File Number: 09AA04003473 AM21	Lic No/Date: 0911000200 19/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
91	Case No.: HQRNORM APPLY 00065545AM21	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00065545AM21	RA File Number: 07AA04006116 AM21	Lic No/Date: 0711000314 19/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

92	Case No.: HQRNORM APPLY 00065549AM21	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00065549AM21	RA File Number: 07AA04006095 AM21	Lic No/Date: 0711000315 19/01/2021	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

93	Case No.: HQRNORM APPLY 00066060AM21	Party Name:SHAKTIMAN RUB-ROLLS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00066060AM21	RA File Number: 332404000023 AM21	Lic No/Date: 3311000072 19/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

94	Case No.: HQRNORM APPLY 00066230AM21	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00066230AM21	RA File Number: 34AA04001993 AM21	Lic No/Date: 3411000103 20/01/2021	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

95	Case No.: HQRNORM APPLY 00066668AM21	Party Name:HOERBIGER INDIA PRECISION TECHNOLOGY PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00066668AM21	RA File Number: 03AA04019380 AM21	Lic No/Date: 0311001095 20/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

96	Case No.: HQRNORM APPLY 00066798AM21	Party Name:AVLIGHT AUTOMOTIVES PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00066798AM21	RA File Number: 05AA04024306 AM21	Lic No/Date: 0511000889 20/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage. 2. Material balancing and wastage sought. 3. To clarify whether any wastage has been sought on components. The case stands deferred.		

97	Case No.: HQRNORM APPLY 00067291AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00067291AM21	RA File Number: 09AA04003682 AM21	Lic No/Date: 0911000224 21/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

98	Case No.: HQRNORM APPLY 00067296AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00067296AM21	RA File Number: 09AA04003680 AM21	Lic No/Date: 0911000149 21/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

99	Case No.: HQRNORM APPLY 00067558AM21	Party Name:DILIGENT SCM SOLUTIONS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00067558AM21	RA File Number: 09AA04003621 AM21	Lic No/Date: 0911000215 21/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. Net content of import product in export product. 3. Per unit weight of export product. The case stands deferred.		

100	Case No.: HQRNORM APPLY 00067924AM21	Party Name:ISGEC HEAVY ENGINEERING LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00067924AM21	RA File Number: 05AA04025220 AM21	Lic No/Date: 0511000906 21/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

101	Case No.: HQRNORM APPLY 00068153AM21	Party Name:IBCC INDUSTRIES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00068153AM21	RA File Number: 08AA04006808 AM21	Lic No/Date: 0811000449 22/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

102	Case No.: HQRNORM APPLY 00068333AM21	Party Name:DEE DEVELOPMENT ENGINEERS LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00068333AM21	RA File Number: 05AA04024171 AM21	Lic No/Date: 0511000930 22/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

103	Case No.: HQRNORM APPLY 00068352AM21	Party Name:AAVID THERMALLOY INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00068352AM21	RA File Number: 34AA04002082 AM21	Lic No/Date: 3411000129 22/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

104	Case No.: HQRNORM APPLY 00069922AM21	Party Name:MAK CONTROLS AND SYSTEMS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00069922AM21	RA File Number: 32AA04005030 AM21	Lic No/Date: 3211000304 25/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

105	Case No.: HQRNORM APPLY 00069929AM21	Party Name:MAK CONTROLS AND SYSTEMS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00069929AM21	RA File Number: 32AA04004662 AM21	Lic No/Date: 3211000307 25/01/2021	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

106	Case No.: HQRNORM APPLY 00070216AM21	Party Name:SOUTHERN LUBRICATION PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00070216AM21	RA File Number: 07AA04007123 AM21	Lic No/Date: 0711000363 25/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

107	Case No.: HQRNORM APPLY 00071590AM21	Party Name:SCHOCH REEDS INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00071590AM21	RA File Number: 31AA04005660 AM21	Lic No/Date: 3111000118 28/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

108	Case No.: HQRNORM APPLY 00071831AM21	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00071831AM21	RA File Number: 34AA04002232 AM21	Lic No/Date: 3411000144 28/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

109	Case No.: HQRNORM APPLY 00071908AM21	Party Name:MANN AND HUMMEL FILTER PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00071908AM21	RA File Number: 07AA04007640 AM21	Lic No/Date: 0711000376 28/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

110	Case No.: HQRNORM APPLY 00072243AM21	Party Name:MARELLI TALBROS CHASSIS SYSTEMS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00072243AM21	RA File Number: 05AA04026507 AM21	Lic No/Date: 0511000979 28/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

111	Case No.: HQRNORM APPLY 00071415AM21	Party Name:ROTHE ERDE INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00071415AM21	RA File Number: 31AA04005583 AM21	Lic No/Date: 3111000116 28/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

112	Case No.: HQRNORM APPLY 00071460AM21	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00071460AM21	RA File Number: 34AA04001988 AM21	Lic No/Date: 3411000107 28/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
113	Case No.: HQRNORM APPLY 00072496AM21	Party Name:TERUMO PENPOL PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00072496AM21	RA File Number: 10AA04003214 AM21	Lic No/Date: 1011000066 29/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
114	Case No.: HQRNORM APPLY 00072661AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00072661AM21	RA File Number: 09AA04004105 AM21	Lic No/Date: 0911000257 29/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
115	Case No.: HQRNORM APPLY 00072997AM21	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00072997AM21	RA File Number: 34AA04002230 AM21	Lic No/Date: 3411000149 29/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

116	Case No.: HQRNORM APPLY 00073043AM21	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00073043AM21	RA File Number: 34AA04002231 AM21	Lic No/Date: 3411000145 29/01/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

117	Case No.: HQRNORM APPLY 00074727AM21	Party Name:GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00074727AM21	RA File Number: 03AA04020472 AM21	Lic No/Date: 0311001277 01/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

118	Case No.: HQRNORM APPLY 00075444AM21	Party Name:SS TECHNO LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00075444AM21	RA File Number: 31AA04005111 AM21	Lic No/Date: 3111000085 02/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

119	Case No.: HQRNORM APPLY 00076301AM21	Party Name:ISGEC HITACHI ZOSEN LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00076301AM21	RA File Number: 05AA04028116 AM21	Lic No/Date: 0511001091 03/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

120	Case No.: HQRNORM APPLY 00076327AM21	Party Name:HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00076327AM21	RA File Number: 31AA04005889 AM21	Lic No/Date: 3111000144 03/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. The case was discussed in the meeting and the Committee decided to refer the case to MSME for examination & comments as per advice of Consultant (Tech-1). The case stands deferred.		

121	Case No.: HQRNORM APPLY 00077140AM21	Party Name:PRECISION EQUIPMENTS (CHENNAI) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00077140AM21	RA File Number: 04AA04005772 AM21	Lic No/Date: 0411000264 04/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-3) on 22.06.2021 for examination & comments. However, Consultant (Tech-3) informed that the complete information is not available to examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents (Complete information as per ANF 4B, Complete information as per Appendix 4E, Appendix 4K & Appendix 4H etc.) on DGFT's New IT Portal for examination of the case. The case stands deferred.		

122	Case No.: HQRNORM APPLY 00076594AM21	Party Name:MUDHRA FINE BLANC PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00076594AM21	RA File Number: 04AA04006018 AM21	Lic No/Date: 0411000290 04/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. Net content of import product in export product. 3. Per unit weight of export product. The case stands deferred.		

123	Case No.: HQRNORM APPLY 00076762AM21	Party Name:GECO LEGEND ENVIRO TECH	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00076762AM21	RA File Number: 32AA04005324 AM21	Lic No/Date: 3211000340 04/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

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124	Case No.: HQRNORM APPLY 00076971AM21	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00076971AM21	RA File Number: 07AA04008062 AM21	Lic No/Date: 0711000426 04/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

125	Case No.: HQRNORM APPLY 00077005AM21	Party Name:MEGHA ENGINEERING & INFRASTRUCTURES LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00077005AM21	RA File Number: 09AA04003852 AM21	Lic No/Date: 0911000279 04/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

126	Case No.: HQRNORM APPLY 00077654AM21	Party Name:OAM SAAI INTERNATIONAL INC.	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00077654AM21	RA File Number: 05AA04027961 AM21	Lic No/Date: 0511001081 05/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of MSME: 1. To provide blank weight and finished good weight. The case stands deferred.		

127	Case No.: HQRNORM APPLY 00077673AM21	Party Name:MICRON INSTRUMENTS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00077673AM21	RA File Number: 05AA04028729 AM21	Lic No/Date: 0511001123 05/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

128	Case No.: HQRNORM APPLY 00077752AM21	Party Name:SENIOR INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00077752AM21	RA File Number: 05AA04028132 AM21	Lic No/Date: 0511001114 05/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

129	Case No.: HQRNORM APPLY 00079970AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00079970AM21	RA File Number: 09AA04004458 AM21	Lic No/Date: 0911000319 09/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

130	Case No.: HQRNORM APPLY 00080035AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00080035AM21	RA File Number: 09AA04004457 AM21	Lic No/Date: 0911000321 09/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

131	Case No.: HQRNORM APPLY 00080205AM21	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00080205AM21	RA File Number: 34AA04002464 AM21	Lic No/Date: 3411000207 09/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

132	Case No.: HQRNORM APPLY 00080405AM21	Party Name:DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00080405AM21	RA File Number: 04AA04006015 AM21	Lic No/Date: 0411000312 09/02/2021	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

133	Case No.: HQRNORM APPLY 00080617AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00080617AM21	RA File Number: 09AA04004456 AM21	Lic No/Date: 0911000329 10/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

134	Case No.: HQRNORM APPLY 00080620AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00080620AM21	RA File Number: 09AA04004454 AM21	Lic No/Date: 0911000330 10/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

135	Case No.: HQRNORM APPLY 00080698AM21	Party Name:NETAFIM IRRIGATION INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00080698AM21	RA File Number: 34AA04002514 AM21	Lic No/Date: 3411000210 10/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

136	Case No.: HQRNORM APPLY 00080728AM21	Party Name:MEGHA ENGINEERING & INFRASTRUCTURES LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00080728AM21	RA File Number: 09AA04004214 AM21	Lic No/Date: 0911000325 10/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

137	Case No.: HQRNORM APPLY 00081251AM21	Party Name:NETAFIM IRRIGATION INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081251AM21	RA File Number: 342404000305 AM20	Lic No/Date: 3411000215 10/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

138	Case No.: HQRNORM APPLY 00081255AM21	Party Name:NETAFIM IRRIGATION INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081255AM21	RA File Number: 342404000308 AM20	Lic No/Date: 3411000212 10/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

139	Case No.: HQRNORM APPLY 00081256AM21	Party Name:NETAFIM IRRIGATION INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081256AM21	RA File Number: 34AA04002535 AM21	Lic No/Date: 3411000216 10/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

140	Case No.: HQRNORM APPLY 00081258AM21	Party Name:NETAFIM IRRIGATION INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081258AM21	RA File Number: 34AA04002521 AM21	Lic No/Date: 3411000211 10/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

141	Case No.: HQRNORM APPLY 00081488AM21	Party Name:GECO LEGEND ENVIRO TECH	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081488AM21	RA File Number: 32AA04005795 AM21	Lic No/Date: 3211000428 11/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

142	Case No.: HQRNORM APPLY 00081719AM21	Party Name:HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081719AM21	RA File Number: 05AA04028886 AM21	Lic No/Date: 0511001205 11/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

143	Case No.: HQRNORM APPLY 00081856AM21	Party Name:VARICON PUMPS & SYSTEMS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081856AM21	RA File Number: 04AA04006675 AM21	Lic No/Date: 0411000333 11/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 30.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

144	Case No.: HQRNORM APPLY 00082443AM21	Party Name:DEE DEVELOPMENT ENGINEERS LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00082443AM21	RA File Number: 05AA04029272 AM21	Lic No/Date: 0511001201 12/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

145	Case No.: HQRNORM APPLY 00082458AM21	Party Name:NUCON AEROSPACE PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00082458AM21	RA File Number: 09AA04004393 AM21	Lic No/Date: 0911000324 12/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. Net content of import product in export product. 3. Per unit weight of export product. 4. To clarify whether wastage has been sought on components. The case stands deferred.		

146	Case No.: HQRNORM APPLY 00082797AM21	Party Name:MEGHA ENGINEERING & INFRASTRUCTURES LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00082797AM21	RA File Number: 09AA04003878 AM21	Lic No/Date: 0911000349 12/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

147	Case No.: HQRNORM APPLY 00084152AM21	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00084152AM21	RA File Number: 039404000572 AM21	Lic No/Date: 0311001436 15/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to MeitY on 22.06.2021 for examination & comments. Further, it was also noted that the complete information is not available to examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents (Complete information as per ANF 4B, Complete information as per Appendix 4E, Appendix 4K & Appendix 4H etc.) on DGFT's New IT Portal for examination of the case. The case stands deferred.		

148	Case No.: HQRNORM APPLY 00085898AM21	Party Name:PUNCH RATNA FASTENERS PVT LTD	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00085898AM21	RA File Number: 05AA04032174 AM21	Lic No/Date: 0511001335 17/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

149	Case No.: HQRNORM APPLY 00086786AM21	Party Name:KAY BOUVET ENGINEERING LTD	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00086786AM21	RA File Number: 31AA04006205 AM21	Lic No/Date: 3111000183 18/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

150	Case No.: HQRNORM APPLY 00086840AM21	Party Name:TRITORC EQUIPMENTS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00086840AM21	RA File Number: 03AA04023921 AM21	Lic No/Date: 0311001861 18/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. Net content of import product in export product. 3. Per unit weight of export product. The case stands deferred.		

151	Case No.: HQRNORM APPLY 00086948AM21	Party Name:DIFACTO ROBOTICS AND AUTOMATION PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00086948AM21	RA File Number: 07AA04007804 AM21	Lic No/Date: 0711000515 18/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. The case stands deferred.		

152	Case No.: HQRNORM APPLY 00087557AM21	Party Name:AIVI INNOVATIONS	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00087557AM21	RA File Number: 03AA04023952 AM21	Lic No/Date: 0311001832 19/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

153	Case No.: HQRNORM APPLY 00087856AM21	Party Name: DISTINCT PRODUCTIVITY SOLUTIONS	Meet No/Date: NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status: Case Deferred
	HQ File Number: HQRNORM APPLY 00087856AM21	RA File Number: 07AA04008295 AM21	Lic No/Date: 0711000526 19/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to refer the case to MSME for examination & comments. The case stands deferred.		

154	Case No.: HQRNORM APPLY 00088463AM21	Party Name:STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00088463AM21	RA File Number: 03AA04022506 AM21	Lic No/Date: 0311001571 22/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to MeitY on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

155	Case No.: HQRNORM APPLY 00089804AM21	Party Name:LARSEN AND TOUBRO LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00089804AM21	RA File Number: 03AA04021509 AM21	Lic No/Date: 0311001893 23/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

156	Case No.: HQRNORM APPLY 00091342AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00091342AM21	RA File Number: 09AA04005181 AM21	Lic No/Date: 0911000420 24/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

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157	Case No.: HQRNORM APPLY 00090869AM21	Party Name:DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00090869AM21	RA File Number: 04AA04007328 AM21	Lic No/Date: 0411000404 24/02/2021	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

158	Case No.: HQRNORM APPLY 00091708AM21	Party Name:DILIGENT SCM SOLUTIONS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00091708AM21	RA File Number: 09AA04004698 AM21	Lic No/Date: 0911000416 25/02/2021	
	Decision Remarks: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. Net content of import product in export product. 3. Per unit weight of export product. The case stands deferred.			

159	Case No.: HQRNORM APPLY 00092544AM21	Party Name:TERUMO PENPOL PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00092544AM21	RA File Number: 10AA04003821 AM21	Lic No/Date: 1011000115 26/02/2021	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

160	Case No.: HQRNORM APPLY 00093097AM21	Party Name:MAINI PRECISION PRODUCTS LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00093097AM21	RA File Number: 07AA04009300 AM21	Lic No/Date: 0711000578 26/02/2021	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

161	Case No.: HQRNORM APPLY 00094139AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00094139AM21	RA File Number: 09AA04005200 AM21	Lic No/Date: 0911000436 01/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
162	Case No.: HQRNORM APPLY 00095277AM21	Party Name:GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00095277AM21	RA File Number: 03AA04026742 AM21	Lic No/Date: 0311002140 02/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
163	Case No.: HQRNORM APPLY 00095280AM21	Party Name:GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00095280AM21	RA File Number: 03AA04026465 AM21	Lic No/Date: 0311002154 02/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
164	Case No.: HQRNORM APPLY 00095480AM21	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00095480AM21	RA File Number: 34AA04002965 AM21	Lic No/Date: 3411000281 02/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

165	Case No.: HQRNORM APPLY 00096395AM21	Party Name:IPSA BUSINESS (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00096395AM21	RA File Number: 05AA04035650 AM21	Lic No/Date: 0511001511 03/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
166	Case No.: HQRNORM APPLY 00097976AM21	Party Name:CHEMICO SYNTHETICS LTD	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00097976AM21	RA File Number: 05AA04036820 AM21	Lic No/Date: 0511001516 05/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage. 2. Average percentage of import supported by Certificate of analysis. 3. To provide justification for higher wastage sought. The case stands deferred.		
167	Case No.: HQRNORM APPLY 00098016AM21	Party Name:CHEMICO SYNTHETICS LTD	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00098016AM21	RA File Number: 05AA04035459 AM21	Lic No/Date: 0511001601 05/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage. 2. To provide Certificate of Analysis of import item. The case stands deferred.		
168	Case No.: HQRNORM APPLY 00098070AM21	Party Name:MASU BRAKE PADS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00098070AM21	RA File Number: 05AA04037450 AM21	Lic No/Date: 0511001604 05/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that Consultant (Tech-1) has recommended wastage for few import items. Further, the case was discussed in the meeting and the Committee decided to ask from the applicant to furnish the following information as per comments of Consultant (SKB): 1. What is the quantity in numbers in 800 MT exports of Disc Brake Pads? 2. What is the size (Length x Width x Thickness) of imported Hot Rolled Non Alloy Steel Back Plate? 3. What is the initial and final shape of backing plate? 4. Please provide drawing of the backing plate. 5. Manufacturing process of backing plate. To provide video film of process. 6. Final weight of backing plate. 7. What is shape and size of SHIM? Will it be imported in numbers or will it be manufactured in the factory? 8. To submit drawing of SHIM. Which size of raw material will be used, if it is being manufactured in within the premises? 9. To provide details of items actually imported vide Sl. No. 3 under the description of Accessories for Disc Brake Pads. The case stands deferred.		

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169	Case No.: HQRNORM APPLY 00098115AM21	Party Name:DIGI DRIVES PVT LTD	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00098115AM21	RA File Number: 05AA04036933 AM21	Lic No/Date: 0511001560 05/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

170	Case No.: HQRNORM APPLY 00098145AM21	Party Name:DEE DEVELOPMENT ENGINEERS LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00098145AM21	RA File Number: 05AA04036042 AM21	Lic No/Date: 0511001561 05/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

171	Case No.: HQRNORM APPLY 00098903AM21	Party Name:SCHOCH REEDS INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00098903AM21	RA File Number: 31AA04006844 AM21	Lic No/Date: 3111000199 08/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

172	Case No.: HQRNORM APPLY 00098905AM21	Party Name:DYNA FORCE HYDRAULICS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00098905AM21	RA File Number: 31AA04006952 AM21	Lic No/Date: 3111000203 08/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. Net content of import product in export product. 3. Per unit weight of export product. The case stands deferred.		

173	Case No.: HQRNORM APPLY 00099123AM21	Party Name:AVLIGHT AUTOMOTIVES PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00099123AM21	RA File Number: 05AA04032926 AM21	Lic No/Date: 0511001613 08/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. Net content of import product in export product and wastage sought. The case stands deferred.		

174	Case No.: HQRNORM APPLY 00098641AM21	Party Name:PERMANENT MAGNETS LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00098641AM21	RA File Number: 03AA04026748 AM21	Lic No/Date: 0311002145 08/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-3) on 22.06.2021 for examination & comments. Consultant (Tech-3) informed that details of export & import items and wastage etc. are not available for examination of the case. However, it was also noted that some attachments/documents are available along with application. Therefore, the Committee decided to refer the case to Consultant (Tech-3) for re-examination of the case. The case stands deferred.		

175	Case No.: HQRNORM APPLY 00098794AM21	Party Name:TSA PROCESS EQUIPMENTS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00098794AM21	RA File Number: 03AA04024930 AM21	Lic No/Date: 0311002032 08/03/2021	
	Decision Remarks: The Committee considered the case as per agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. Net content of import product in export product. 3. Per unit weight of export product. 4. To clarify whether wastage has been sought on components. The case stands deferred.			

176	Case No.: HQRNORM APPLY 00100064AM21	Party Name:SULZER INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00100064AM21	RA File Number: 31AA04007099 AM21	Lic No/Date: 3111000208 09/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

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177	Case No.: HQRNORM APPLY 00100066AM21	Party Name:SULZER INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00100066AM21	RA File Number: 31AA04007100 AM21	Lic No/Date: 3111000209 09/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

178	Case No.: HQRNORM APPLY 00100199AM21	Party Name:DILIGENT SCM SOLUTIONS PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00100199AM21	RA File Number: 09AA04005287 AM21	Lic No/Date: 0911000478 10/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. Net content of import product in export product. 3. Per unit weight of export product. The case stands deferred.		

179	Case No.: HQRNORM APPLY 00100595AM21	Party Name:AQUASUB ENGINEERING	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00100595AM21	RA File Number: 32AA04006168 AM21	Lic No/Date: 3211000586 10/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

180	Case No.: HQRNORM APPLY 00101569AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00101569AM21	RA File Number: 09AA04005657 AM21	Lic No/Date: 0911000496 11/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

181	Case No.: HQRNORM APPLY 00101572AM21	Party Name:AZAD ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00101572AM21	RA File Number: 09AA04005664 AM21	Lic No/Date: 0911000495 11/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

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182	Case No.: HQRNORM APPLY 00101601AM21	Party Name:WHEELS INDIA LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00101601AM21	RA File Number: 04AA04007262 AM21	Lic No/Date: 0411000416 11/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-3) on 22.06.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

183	Case No.: HQRNORM APPLY 00101724AM21	Party Name:FITWEL GASKET COMPANY (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00101724AM21	RA File Number: 31AA04006951 AM21	Lic No/Date: 3111000204 11/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to refer the case to Consultant (Tech-3) for examination & comments. The case stands deferred.		

184	Case No.: HQRNORM APPLY 00101488AM21	Party Name:PURE RESIN PRODUCTS INDIA PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00101488AM21	RA File Number: 05AA04036255 AM21	Lic No/Date: 0511001688 11/03/2021	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. Consultant (Tech-1) informed that wastage and technical details etc. are not available for examination of the case. However, it was also noted that some attachments/documents are available along with application. Therefore, the Committee decided to refer the case to Consultant (Tech-1) for re-examination of the case. The case stands deferred.		

185	Case No.: HQRNORM APPLY 00102113AM21	Party Name:UNI VTL PRECISION PRIVATE LIMITED	Meet No/Date:NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00102113AM21	RA File Number: 07AA04009021 AM21	Lic No/Date: 0711000661 12/03/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. To provide blank size and weight. 3. Net content of import product in export product. 4. Per unit weight of export product. The case stands deferred.		

186	Case No.: HQRNORM APPLY 00102265AM21	Party Name: SOGEFI ENGINE SYSTEMS INDIA PRIVATE LIMITED	Meet No/Date: NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status: Case Deferred
	HQ File Number: HQRNORM APPLY 00102265AM21	RA File Number: 07AA04010065 AM21	Lic No/Date: 0711000670 12/03/2021	
	Decision Remarks: The Committee considered the case as per agenda and decided to refer the case to MSME for examination & comments as per the advice of DPIIT. The case stands deferred.			
187	Case No.: HQRNORM APPLY 00103198AM21	Party Name: TSA PROCESS EQUIPMENTS PRIVATE LIMITED	Meet No/Date: NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status: Case Deferred
	HQ File Number: HQRNORM APPLY 00103198AM21	RA File Number: 03AA04024932 AM21	Lic No/Date: 0311002031 15/03/2021	
	Decision Remarks: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. To clarify whether any wastage has been sought for components. 3. Net weight of export product. The case stands deferred.			
188	Case No.: HQRNORM APPLY 00103199AM21	Party Name: TSA PROCESS EQUIPMENTS PRIVATE LIMITED	Meet No/Date: NC/ 1/ MEET/ Jun/ 202122/ 1 08/07/2021	Status: Case Deferred
	HQ File Number: HQRNORM APPLY 00103199AM21	RA File Number: 03AA04024933 AM21	Lic No/Date: 0311002030 15/03/2021	
	Decision Remarks: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage and material balancing. 2. To clarify whether wastage has been sought for components. 3. Net weight of export product. The case stands deferred.			